

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)

CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/2/2021
NAME OF THE COMPANY	Sri Sai Sampath Vinayaka Agro Farms Pvt Ltd
NAME OF THE PETITIONER(S)	Venkata Satya Lakshmi Chelikani
NAME OF THE RESPONDENT(S)	Registrar of Companies, Telangana
UNDER SECTION	252

ORDER

Present: None appeared for the Petitioner.

Ld. Proxy Counsel Mr. A. Kedharnath O/o. Mr. Raja Shekar Rao
Salvaji for the Respondent.

Counter not filed, despite availing sufficient opportunity. As a last chance, 2 weeks time is granted for filing counter. Rejoinder if any, within one week.
Matter is adjourned to 19.08.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)